



## THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated - 23.01.2018

PROCEEDINGS

Judicial Department - Transfer, posting and filling up the vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary - Orders issued.

Read : 1. High Court Proceedings No. B4(B)-71290/2017 dated 23-12-2017 & 15/01/2017

ORDER NO. B1(B) - 733/2017

As part of filling up of the existing vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary, the following orders are issued :

1. Shri.V.Prakash, Sheristadar, District Court, Palakkad is transferred and posted as Sheristadar, District Court, Alappuzha .
2. Smt. Selma T.E., Sheristadar, Family Court, Thodupuzha is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Palakkad.
3. Smt.Sosamma Chacko, Sheristadar, Family Court, Kattappana is transferred and posted as Sheristadar, Family Court, Thodupuzha.
4. Smt Rajani Mohan.C., Sheristadar, Wakf Tribunal/Additional District Court-VI, Ernakulam is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85,000 and posted as Sheristadar, MACT, Ernakulam.
5. Smt. Lekha K., Sheristadar, Sub Court, Vatakara is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85,000 and posted as Sheristadar, MACT, Vatakara .
6. Shri. A. Noushad, Senior Superintendent, District Court, Alappuzha is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85,000 and posted as Sheristadar, Family Court, Kattappana.



7. **Shri. Thajudeen K.A.**, Senior Superintendent, Additional District Court, North Paravur is transferred and posted as Sheristadar, Wakf Tribunal/Additional District Court -VI, Ernakulam.

8. **Smt. M.B Padmini**, Sheristadar, Sub Court, Thrissur is transferred and posted as Senior Superintendent, Additional District Court , North Paravur.

9. **Shri.G.Sathyakumar**, Junior Superintendent, Munsiff's Court, Thiruvananthapuram is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, District Court, Thrissur.

10. **Shri.N. Chithrarajan**, Junior Superintendent, Munsiff's Court, Nedumangad is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Thrissur.

11. **Shri.G. Suresh Kumar**, Junior Superintendent, Munsiff's Court, Attingal is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Mavelikkara.

12. **Shri. A.T. Jose**, Junior Superintendent, District Court, Alappuzha is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court , Ottappalam.

13. **Smt A.A. Kochuthresia**, Junior Superintendent, on deputation as Secretary , Gram Nyayalaya, Kanjikuzhy, Alappuzha District is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent , District Court, Alappuzha.



14. Shri.Sreelal B., Junior Superintendent, Wakf Tribunal/ Additional District Court-III, Kollam is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Tirur .

The officers at Sl.No 1, 4 ,5 , 7 & 8 are not eligible for joining time and transfer T.A.

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.



( By Order )

DAJ  
K.Haripal 22/11/14  
Registrar ( Subordinate Judiciary )

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram (14copies)
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Addl.Chief Secretary to Government, Home (C) Department, TVPM ( with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The District Judges of Thiruvananthapuram, Kollam, Alapuzha, Thodupuzha, Ernakulam, Thrissur, Palakkad and Kozhikode
- The Chief Judicial Magistrate, Thodupuzha
- The Officers and the courts concerned
- The Private Secretary to the Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A), B3(A), B4(A), B5(A), C1, C2, C3, D2, E1 & I1 seats, High Court.
- ✓ The I.T Section, High court (for uploading in the High Court Website )
- The Administrative Records Section, High Court ( 2 copies )

